

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1727
TO BE ANSWERED ON 09.12.2015**

DEVELOPMENT OF LAND

1727. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has plans/proposals to develop the land surrounding railway stations and railway lines near major junctions;**
- (b) if so, the details thereof and whether the Government has a provision for hospitals and hotel facilities near all busy and major railway junctions; and**
- (c) if so, the details thereof and if not, the reasons therefor?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (c): The vacant land surrounding Railway stations and Railway lines near major junctions, which is not required by Railways for its immediate operational needs in interim period, is entrusted to Rail Land Development Authority (RLDA), set up through the Railway (Amendment) Act, 2005 for commercial development, wherever feasible, in order to mobilize additional financial resources.

At present, 60 sites measuring 590 hectare have been entrusted to RLDA for commercial development. Railway has got no policy regarding provision for hospitals and hotel facilities near all busy and major railway junctions. However, at some locations where it is feasible and demand is also there, Multi Functional Complexes are being constructed which also has the provision of hotel for bonafide Railway passengers.
